

HIGH COURT OF SIKKIM
GANGTOK

No. 60/HCS

Dated: 27/4/2019

OFFICE ORDER

Pursuant to Office Order No. 13/Confdl/HCS dated 04.04.2019 and in partial modification of Office Order No. 214/HCS dated 05.08.2016, Ms. Ranjeeta Pradhan, Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division, North Sikkim is hereby directed to hold Court at Gangtok for three weeks in a month, to take up cases transferred from the Court of Civil Judge-cum-Judicial Magistrate (East) at Gangtok.

However, she shall continue to be stationed at Chungthang, North Sikkim for 01 (one) week in a month w.e.f. 01.05.2019. In the event of any requirement, considering the nature of urgent matters to be filed at Chungthang, she shall attend the same, expeditiously.

Further, she shall avail the services of the staff of the Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division, North Sikkim and hold Court in the vacant Court room on the first floor of the District Court Building at Gangtok.


By Order,

Sd/-
REGISTRAR GENERAL

Memo No. : V(58)/Confdl/HCS/1606-5/
Date: 27.4.19
Copy to:

1. Ms. Ranjeeta Pradhan, Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
2. The Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
3. The Additional Registrar-cum- Principal Private Secretary to Hon'ble Judge, High Court of Sikkim.
4. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
5. The Advocate General, Government of Sikkim, Gangtok.
6. The Additional Advocate General, Government of Sikkim, Gangtok.
7. The Chief Secretary-cum-Home Secretary, Government of Sikkim, Gangtok.
8. The Legal Remembrancer -cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
9. The District & Sessions Judge (North) at Mangan.
10. The District & Sessions Judge (Spl. Div. -I)I/C at Gangtok.

11. The District & Sessions Judge (East) at Gangtok.
12. The District & Sessions Judge (South) at Namchi.
13. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
14. The District & Sessions Judge (West) at Gyalshing.
15. The District & Sessions Judge (Spl. Div. -II) at Gangtok.
16. The Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
17. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
18. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
19. The Chief Judicial Magistrate-cum- Civil Judge (East)I/C at Gangtok.
20. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
21. The Civil Judge-cum-Judicial Magistrate, Chungthang Sub- Division, North Sikkim stationed at Gangtok.
22. The Civil Judge -cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim.
23. The Civil Judge-cum-Judicial Magistrate, Rongli Sub- Division (I/C), East Sikkim.
24. The Civil Judge-cum-Judicial Magistrate, Rangpo Sub- Division (I/C), East Sikkim.
25. The Civil Judge-cum-Judicial Magistrate, Jorethang Sub- Division(I/C), South Sikkim.
26. The Civil Judge-cum-Judicial Magistrate, Yangang Sub- Division(I/C), South Sikkim.
27. The Civil Judge-cum-Judicial Magistrate (South) at Namchi.
28. The Civil Judge-cum-Judicial Magistrate (West) at Gyalshing.
29. The Civil Judge-cum-Judicial Magistrate (North) at Mangan.
30. The District Magistrate (East) at Gangtok.
31. The District Magistrate (North) at Mangan.
32. The District Magistrate (South) at Namchi.
33. The District Magistrate (West) at Gyalshing.
34. The President, Bar Association of Sikkim.
35. The General Secretary, Namchi Bar Association, South Sikkim.
36. The Joint Secretary, Home Department, Government of Sikkim for publication in the Government Gazette.
37. The P.A. to Registrar General, High Court of Sikkim.
38. The P.A. to Registrar, High Court of Sikkim.
39. All Section In-charge, High Court of Sikkim, Gangtok.
40. The Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
41. Notice Board,
42. Guard file &
43. File.


 25.07.19
REGISTRAR